

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**RP - 6 OF 2011 in**  
**Appeal No. 184 of 2010**

**Dated : 9<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Adani Power Co. Limited** ... Appellant(s)

**Versus**

**Gujarat Electricity Regulatory Commission & Ors.** ...Respondent(s)

Counsel for the Appellant(s): Ms. Sugandha Somani

Counsel for the Respondent(s): Ms. Swapna Seshadri

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, she is permitted to file the same on or before 31.01.2012 after serving copy on the other side.

Post the matter on **06.02.2012** before the appropriate Bench.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vs